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3554(8)
09/09/2013

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40% (16)
42%
9.9.13 9/9/13

I Rahul Kumar Member of Legislative Assembly representing 217, Ghosi A.C. S/O Sri Jagdish Sharma aged about 29 years resident of Village & P.O.- Korra, P.S. Ghosi District Jehanabad solemnly affirm/state on oath That I give herein below the details of the assets.

सुनील कुमार
8.9.13

Sl.	Description	Self Rs. 50,000/-	Spouse Rs. 35,000/-	Dependent-1 NIL
1	Cash			
2	Deposits in Banks, Financial institutions and Non banking Financial Companies	1) Rs. 61,333.00 in SBI South Extension Part-II, New Delhi, A/c No/ 30409725487 (2) Rs. 1200.00 in SBI Secretariat Branch Patna A/c . 30199696856 (3) Rs. 31634.31 in ICICI bank DLF cyber Green Branch Gurgaon, A/C no 061001501674 (4) Rs. 1,50,000.00 in SBI AD Branch, Jehanabad Joint A.c with Ram Pravesh Sharma. A/C no 31462780958 (5) Rs. 2,10,000.00 in SBI Vidhan Sabha Branch A/C no. 20015881211	1) Rs. 25,000/- in PNB Exhibition Road Branch.	NIL
3	Bonds, Debentures and Shares in Companies	Rs. 13,33,333.00/- shares in M/s Devlok Agro and Beverages Pvt Limited, Patna	NIL	NIL
4	Other Financial instruments, Nss, Postal Savings, Lic Policies etc.	(1) LIC Policy for Rs 5,00,000/- (2) Bajaj Alliance Policy for Rs. 5,00,000/- (3) SBI policy of Rs. 5,00,000/-	NIL	NIL
5	Motor Vehicles (Details of Make etc.)	(1) Maruti Swift Reg No. DL 9CR 8142 (2) Mahindra XUV 500 DL 4 CAB 6597 Present Value Rs.10,50,000/- (on loan)	NIL	NIL
6	Jewellery (give details of Weights and Values)	(1) Ornament 30 grams Present Value Rs. 90,000/- (2) Ornament gift on marriage 60 grams Present value Rs. 1,80,000/-	(1) Ornament (स्त्री धन) 120gram Present value Rs. 35,00,000/-	NIL
7	Other assets such as Values of Claims/Interest	NIL	Nil	

Details of immovable Assets

Sl.	Description	Self	Spouse	Dependent-1
1	Agriculture Land -Location (s) -Survey No. (s) -Extent (Total Measurement) -Current Market Value	Village Korra, P.s. No. 631, Revenue P.s. Jehanabad, Khata No. 247,246,165,291, Total Extent 3.27 Acres. Market Value Rs. 6,00,000/- HUF's property in which holding 1/4 * share	NIL	NIL
2	Non-Agriculture Land -Location (s) -Survey No. (s) -Extent (Total Measurement) -Current Market Value	NIL	NIL	NIL
3	Buildings (Commercial and residential) -Location (s) -Survey No. (s) -Extent (Total Measurement) -Current Market Value	Patel Nagar Khata No. 376 Plot no 1270 under Mahal no 249 holding no PN 55 Total 1 Khata 18 dhoor Present Market value Rs. 12 Lacs HUF's property in which holding 1/4 * share	NIL	NIL
4	House/Apartment etc. -Location (s) -Survey No. (s) -Extent (Total Measurement) -Current Market Value	Village Korra, P.s. No. 631, Revenue P.s. Jehanabad, Khata No. 247,246,165,291, Total Extent 3.27 Acres. Market Value Rs. 6,00,000/- HUF's property in which holding 1/4 * share	NIL	NIL

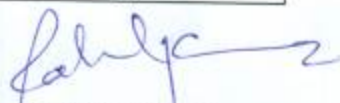
Rahul Kumar

5	Others (Such as interest in properties)	NIL	NIL	NIL
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C	Details of Liabilities/Over Dues to Public Financial Institution and Government Dues		
Sl.	Description	Names address of Bank/Financial Institution (s) Departments	Amount Outstanding as on 31.08.2013
1	Loan from Bank	AUTO LOAN FROM ICICI BANK, Gurgaon Branch	Rs. 4,33,380.00/-
2	Loan from Financial Institutions	NIL	NIL
3	Loan From Person	Factors & Engineering Pvt. Ltd. West Ghandi Maiden	Rs. 13,33,333/-

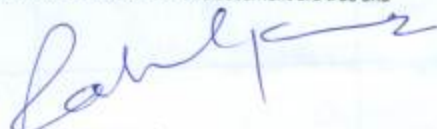
D	Government Dues		
Sl.	Description	Names address of Bank/Financial Institution (s) Departments	Amount Outstanding as on 31.08.2013
1	Dues with department dealing with government accommodation	NIL	NIL
2	Dues with department dealing with supply of water	NIL	NIL
3	Dues with department dealing with supply of electricity	NIL	NIL
4	Dues with department dealing with supply of telephone	NIL	NIL
5	Dues with department dealing with transportation (including aircrafts and helicopters)	NIL	NIL
6	Other Dues if any	NIL	NIL
(i)	Income tax including surcharge (also indicate the assessment year up to which income tax return filled. PAN	PAN No <u>AKAPK7762R</u> Assessment Year 1009-10;2010-11;2011-12;2012-13;	NIL
(ii)	Wealth tax (Also indicate assessment year up to which return has been filled)	NIL	NIL
(iii)	Sales Tax (Only in case of proprietary business)	NIL	NIL
(iv)	Property Tax)	NIL	NIL

Place:- PATNA
Date:-08.09.2013


(Signature of Deponent)

Verification

I, Rahul Kumar, deponent do hereby verify and declare that the content of this document are true and correct to the best of my knowledge and belief.


(Signature of Deponent)